

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/239(CHE)/2022
NAME OF THE PETITIONER(S) : OXYZO Financial Services Pvt Ltd
Vs
NAME OF THE RESPONDENTS : Kangaroo Hometex India Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

The Petitioner is represented by the Ld. Counsel Ms. Kriti Gupta through video conferencing mode.

The Petitioner is directed to provide copy of this Application to the Respondent by way of speed post or registered post with an acknowledgement card within three (3) days from today.

Registry of this Tribunal is directed to issue notice to the Respondent.

List the matter on **05.01.2023** for appearance of the Respondent.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)